GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 959 TO BE ANSWERED ON 08TH FEBRUARY, 2021

ATMANIRBHAR BHARAT ROJGAR YOJANA

959. SHRI PARBATBHAI SAVABHAI PATEL: SHRI NARANBHAI KACHHADIYA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has approved Atmanirbhar Bharat Rojgar Yojana(ABRY);
- (b) if so, the time by which this scheme is likely to be helpful in promoting employment opportunities in India specially in Gujarat; and
- (c) the expenditure (in crores) approved by the Government for the total period of scheme implementation i.e. from 2020 to 2023?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a) to (c): Aatmanirbhar Bharat Rozgar Yojana (ABRY) has been launched to incentivize employers for creation of new employment along with social security benefits and restoration of loss of employment during COVID-19 pandemic. Under the scheme;
 - An employee drawing monthly wage of less than Rs. 15000/- who was not working in any establishment registered with the Employees' Provident Fund Organization (EPFO) before 1st October, 2020 and did not have a Universal Account Number or EPF Member account number prior to 1st October 2020 is eligible for the benefit.
 - Any EPF member possessing Universal Account Number (UAN) drawing monthly wage of less than Rs. 15000/- who made exit from employment during Covid pandemic from 01.03.2020 to 30.09.2020 and did not join employment in any EPF covered establishment up to 30.09.2020 is also eligible to avail benefit.

This scheme being implemented through the Employees' Provident Fund Organisation (EPFO), reduces the financial burden of the employers of various sectors/industries including MSME and will encourages them to hire more workers. Under ABRY, the Government of India is bearing both the employees' share (12% of wages) and employers' share (12% of wages) of contribution payable or only the employees' share, depending on employment strength of the EPFO registered establishments. The scheme has commenced from 1st October 2020 and shall remain open for registration of eligible employers and new employees upto 30th June 2021. Government will pay the subsidy for two years from the date of registration.

The outlay approved by the Government for the total period of scheme implementation i.e. from 2020 to 2023 is Rs. 22810 Crore.
